

IN THE HIGH COURT OF HIMACHAL PRADESH AT SHIMLA

**No.HHC/JUDL./MISC/2012-
Dated the 22nd August, 2013**

OFFICE ORDER

Hon'ble the Chief Justice has been pleased to order that in future mentioning of Hon'ble DB matters/SB matters which are yet to be notified/listed, will be made before Hon'ble the Chief Justice only.

However, mentioning of Hon'ble DB matters already notified/listed in the daily/supplementary/weekly list will be made before the concerned Hon'ble DB only.

The above instructions shall be complied with in letter and spirit by all the concerned.

By Order

Registrar General

Endst. No.HHC/JUDL./MISC/2012-

Dated: 22-08-2013

Copy forwarded to:

1. The Secretary to Registrar General;
2. Private Secretary/P.A. to the Registrar (Judicial & Judges Branch); and Registrar (Vigilance);
3. P.A to the Registrar(Administration) cum- Principal Private Secretary to Hon'ble the Chief Justice;
4. All the Additional Registrars;
5. All the Deputy Registrars/the Deputy Registrar-cum-Special Secretary to Hon'ble the Chief Justice/Assistant Registrars/Secretaries/Court Masters/Private Secretaries;
6. All the Section Officers/Superintendents Grade-II/Dealing Assistants of the Judicial Branch;
7. The Cause List Assistant (with five spare copies);
8. Private Secretary to the learned Advocate General, State of Himachal Pradesh;
9. The President, High Court Bar Association;
10. Notice Boards of the High Court and
11. Guard File
(from Sl. No.1 to 11 High Court of Himachal Pradesh, Shimla);
12. Director, NIC, HP High court for uploading this order in the website.

**Additional Registrar (Judl.)
22.08.2013.**